GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.1520

TO BE ANSWERED ON THE 19TH DECEMBER, 2018

POST RETIREMENT MEDICAL BENEFITS TO SSC OFFICERS

1520. SHRIMATI MAUSAM NOOR: SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has reneged upon the provisioning of Short-Service Commission (SSC) officers with post-retirement medical benefits;
- (b) if so, the reasons therefor;
- (c) whether the Government would reconsider the decision as it affects a large number of officers engaged in SSC and if so, the details thereof;
- (d) whether the Army has proposed to the Government to make SSC more attractive to bridge the widening recruitment gap between officers in permanent commission and SSC; and
- (e) if so, the details thereof and the steps being taken by the Government in this regard?

A N S W E R MINISTER OF STATE (DR. SUBHASH BHAMRE) IN THE MINISTRY OF DEFENCE रारायमं रे (डा. स्भाष भामरे)

(a) to (c): The Government has decided to formulate a special scheme to mitigate the hardships of Short Service Commissioned Officers (SSCOs)

facilities after their release.

(d) & (e): Efforts are being made to make the Short Service Commission more attractive in consultation with the Armed Forces.

and Emergency Commissioned Officers (ECOs) in obtaining medical
